National Company Law Tribunal

Allahabad Bench

CP NO. (18) 68/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE INATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY: Praboth Keemar Gupta Us. Jasp

SECTION OF THE COMPANIES ACT: U/S

SI. NO.

Name

Designation

Representation

Signature

1.

2.

CP No. (IB) 68/ALD/2017

Parties are represented by their respective counsels. Argument on behalf of both the parties are heard. Liberty is granted to file written submission, if any, within two weeks. Judgement is reserved.

Dated:11.08.2017

Sri H.P. Chaturvedi, Member (Judicial)

Typed by: P.K. Jyoti